

Notice Form No.2.
Central Administrative Tribunal
New Bombay Bench, CGO Complex,
Near Konkan Bhavan, CBD,
New Bombay - 400 614

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL ¹⁹⁸⁵ / 910
NEW BOMBAY BENCH. ^{12/5}

Transferred Application No. 2 of 1986

Despatched on

G.S. Parmar & Ans.

Despatched

... Applicant

V/s.

Union of India

... Respondents

From:

The Deputy Registrar,
Central Administrative Tribunal,
New Bombay Bench.

To:

1. The Union of India,
The General Manager (GM) Western Railway
Churchgate, through Mr. S.I. Sethna, Advocate
2nd floor, Fazalbhay Bldg, 43-47, N.C. Marg,
Bombay 400 001.
2. The Area Supdt. (A.S.C.)
Mumbai Sub-divn. Western Railway
Villaji Ganj, Mumbai 400 001.

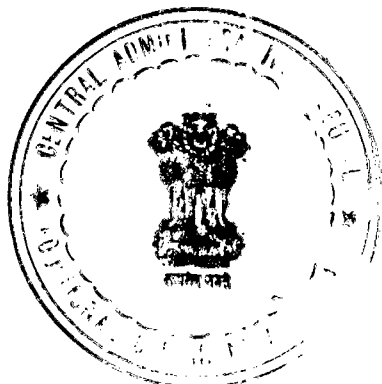
Reference: ~~1985~~ Civil A.No. 95/85/TR. AD. LF. 2/1986

The above mentioned proceeding has been transferred
to this Tribunal and re-numbered as Transfer Application
No. 2/86 as mentioned above. The respondents (i.e. original

respondents/defendants) have not filed their reply/written statement in the said matter. The Tribunal has directed that the respondents should file the reply (in quadruplicate) along with copies of the documents on which they intend to rely within 30 days from the date of receipt of this notice and simultaneously serve a copy thereof, directly on the applicant or the applicant's advocate.

2. Take further notice that this matter has been fixed for final hearing on ~~04-6-1986~~ at 10.30 a.m. You may appear before the Tribunal on the said date either in person or through advocate.

3. Also take further notice that in case you do not file any reply as directed above or you do not appear on the date fixed for hearing, the case will be heard and decided ex-parte.



DEPUTY REGISTRAR.

Central Administrative Tribunal,
Bengaluru Bench, 6th Floor,
New Building, 1st Stage, 2nd,
New Building, 1st Stage.

Copy to: 1. Applicant/Applicants,
2. Advocate for Applicant/Applicants.

Shri Karsanbhai Bhokhabhai Parmar,
Asst. Commercial Clerk,
Railway Qr. Town Chanasma,
Dist. Mahesana.

Maganbhai Ganeshbhai Patel,
Asst. Com Clerk,
~~xxxxxxx~~ Village Laxmipura,
Post Brahmanwada, Tal. Chanasma,
Dist. Mahesana.

Applicant.

Shri Devshankar P. Padhya,
Advocate,
Varahi Chkla,
SIDH-PUR- 384151